## CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST ZONAL BENCH : MUMBAI

## Appeal No. C / 147 / 2006

Date of Hearing: 19/03/2019

Ravindra Prakash Srivastava

Appellant

-Vs-

CC (IMPORT) MUMBAI

Respondent

 $\begin{array}{lll} \mbox{Present for the Appellant} & : & \mbox{Shri Darshit Jain, Advocate} \\ \mbox{Present for the Respondent} : & \mbox{AC(AR) is not present} \end{array}$ 

ORDER

Matter is adjourned at the Request of Revenue. Next date of hearing is fixed as 15/04/2019

(AJAY SHARMA) MEMBER (JUDICIAL) (C. J. MATHEW) MEMBER (TECHNICAL)